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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ RFA 461/2016

NEETA SARDA & ORS

..... Appellants

Through: Mr. Amit S. Chadha, Sr. Advocate with

Mr. Ashok Jain and Mr. Ankit Kohli,

Advocates for A-1 to A-3

Mr. C. Mukund, Advocate with Mr. Ashok Jain and Mr. Ankit Kohli,

Advocates for A-4

versus

ADITYA SARDA & ORS

..... Respondents

Through: Mr. Arun Bhardwaj, Sr. Advocate with

Mr. Vikas Mehta, Mr. Rajat Sehgal and Mr. Shakeel Ahmed, Advocates for R-1

CORAM:

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL

<u>ORDER</u>

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19.07.2016

CAVEAT 576/2016

Learned counsel appears on behalf of the respondent/caveator.

The caveat is accordingly discharged.

RFA 461/2016 & CM APPL.25296-25300/2016

At joint request of counsel appearing on behalf of the parties, renotify for hearing on 21.07.2016.

SIDDHARTH MRIDUL, J

JULY 19, 2016

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